

MINISTRY OF ENVIRONMENT & FORESTS

NOTIFICATION

New Delhi, the 28th March, 2003

S.O. 332 (E) In exercise of the powers conferred by sub-section (2) of section 1 of the Wild Life (Protection) Amendment Act, 2002 (16 of 2003), the Central Government hereby appoints the 1st day of April 2003 as the date on which all the provisions except Section 6 of the said Act shall come into force.

[F.No 1-1-/2003 WL-I]

R. Chandra Mohan, Jt. Secy.